## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : CA/90/2017 PETITION NUMBER : MEDICI HOLDINGS LTD NAME OF THE PETITIONER(S) : PHOTON INFOTECH PVT LTD NAME OF THE RESPONDENT(S) : 241/242 UNDER SECTION SIGNATURE DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM Coursel for Applicant HARSHINI J RAT JHABAKH Pawan Thablock Saivihan RITORT Counsel For R-6tor8 K. MOOYThy

## **ORDER**

Counsel for petitioner present. Counsel for R1 to R5 and counsel for R6 to R8 are present. Both the parties filed written submissions. Order is reserved.

K Anantha Padmanabha Swamy Member (Judicial)

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